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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.07.2025

NOTICE

Please take notice that the following matters listed for **hearing/pronouncement of judgment** in the Court – III on 31.07.2025 will not be taken up. The next dates of **hearing/pronouncement** will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 950 of 2025 & I.A. No. 3701 of 2025	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	Hemali Kurne	Manish Dhir Vivek Tyagi-R1
2.	Comp. App. (AT) (Ins) No. 241 of 2025 & I.A. No. 840, 3479 of 2025 (With Defects)	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	Matthew J Nedumpara Hemali Kurne	Yahya Batatawala- RP Sumedh Ruikar Pradip Yadav
3.	Comp. App. (AT) (Ins) No. 2342 of 2024 Part Heard	Surinder Kumar Rajpal (Member of Suspended Board of Director of Karnal Agriculture Industries Ltd.) Vs. Punjab National Bank & Anr.	Rishi Kapoor	Rajesh Kumar Likivi K Jakhalu- R1 Swastika Kumari Ravi Bansal- for RP

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4.	Comp. App. (AT)	Mirosa Marines Pvt. Ltd.	Amish Tandon	Kanak Jani- RP (in	
	(Ins) No. 514 of	Vs.		person)	
	2025	Kanak Jani			
		Resolution Professional of Doshi			
		Holdings Pvt. Ltd.			
	Part Heard				
5.	Comp. App. (AT)	Sri Bajrang Wind Park	Aslam Ahmed	Pratik Thankkar	
	(Ins) No. 630 of	Developers		Sahil Sinha	
	2024	Vs.			
		Inox Wind Infrastructure Services			
		Ltd. & Ors.			
	Part Heard				
6.	Comp. App. (AT)	HDFC Bank Ltd.	Amandeep Singh	Vishal Ganda	
	(Ins) No. 346 of	Vs.		Anshit Aggarwal	
	2025	Hema Engineering Industries Ltd.		Charmi Khurana	
	2020	& Anr.		Vikas Garg	
	(For Judgment)	C I III.		v ikus Guig	
	(For studgment)				
7.	Comp. App. (AT)	Q West Infrastructure Pvt. Ltd.	Rajul Jain	Sameer Singh	
	(Ins) No. 565 of	(Erstwhile Karanja Logistics Pvt.			
	2025	Ltd.)			
		Vs.			
	(For Judgment)	Grevek Investment and Finance			
		Pvt. Ltd.			
8.	Comp. App. (AT)	Indian Bank	Gautam Awasthi	Anush Raajan	
0.	(Ins) No. 569 of	Vs.	Gautain Awastin	Anusii Kaajan	
	2025				
	2023	Aman Hospitality Pvt. Ltd.			
	(For Indoment)				
	(For Judgment)				
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By order of Hon'ble Chairperson -Sd/-Registrar